

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.10.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 361/2021 in Comp App (AT) (CH) (Ins) No. 177/2021 IA No. 360 & 362/2021	Southern Power Distribution Company of Telangana Ltd. Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr.Y Suryanarayana- R2 Mr. Shabeer Ahmed- R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No.247/2024 For Stay IA No. 655/2024 Additional docs. IA No. 654/2024 To dispense with IA No. 652/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
3	Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 For Additional docs IA No. 668/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. Acting as Debenture Trustee for BPEA India Credit Investments Trust II & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
4	Comp App (AT) (CH) (Ins) No. 296/2024 Delay in re-filing IA No. 780/2024 For Exemption IA No. 781/2024 For Condone Delay IA No. 782/2024	Joint Commissioner of Commercial Taxes & GST, Odisha Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Anand Das	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024 To Adv. Hg. IA No. 966/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr.R Umashankar-R1
6	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Private Limited & 3 Ors Vs Suhaz Yeled Sharanabasappa & Anr.	Mr. Shivam Narang	Mr. Saji P John-R1
7	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017 For Exemption IA No. 313/2022	Shri Venkat Sudhakar Saththur Vs Dictasol (India) Private Limited & 10 Ors	Mr. S Ram Babu	

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	IA No. 520/2021 & 465/2022 (For Additional docs) in Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr.	Mr. Sriram Venkatavaradan	Mr.Pradeep Joy-R1 Mr. Bijoy P Pulipra-R2
9	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasen
10	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasen

11	Comp App (AT) (CH) (Ins) No. 247/2023 For Exemption IA No. 789 & 790/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
12	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
13	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
14	IA No. 805/2023 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 253/2023 For Exemption IA No. 806/2023	State Bank of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
15	IA No. 333, 468 & 546/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No.331/2024 For Stay IA No.332/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Ms.Lakshana Viravalli- R1
16	IA No.768/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd.	Mr. B Vijay	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No.38/2024 For Directions IA No. 663/2024 For Exemption IA No. 664/2024	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors	Mr. Sandeep Dewan (Party-in-Person)	Mr. CV Shailandhran- R1 Ms. Suhrithi Parthasarthy- R2- R14
18	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
19	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
20	Comp App (AT) (CH) No. 101/2023	Pulikottil Varuthunny Ittikuru Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
21	Comp App (AT) (CH) No. 102/2023	Mini Jacob Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
22	Comp App (AT) (CH) No. 103/2023	Ajal Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
23	Comp App (AT) (CH) No. 104/2023	Johan Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
24	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer, Employees' Provident Fund Organization Vs Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Pvt. Ltd	Mr. PK Panneer Selvam	Mr. V Manivannan

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023 & 912/2024	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabhmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2
26	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
27	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fibin Francis WITH	Mr. Philip Mathew	
28	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	
29	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
30	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy

31	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
32	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
33	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
34	Comp App (AT) (CH) No. 16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
35	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
36	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
37	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy

38	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
39	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony WITH	Mr. Philip Mathew	
40	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V. WITH	Mr. Philip Mathew	
41	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
42	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
43	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy
44	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal-R1 Mr. AG Sathyanarayana - R2

45	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr. Vs Bijoy Prabakaran Pulipara, RP of PVS Memorial Hospital Pvt. Ltd. & Anr	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra R1 Mr. Pradeep Joy R2
46	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 Mr. R Vidhya Shankar - R2-R4 Mr. ML Ganesh- R5
47	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erst. Managing Director, India Tech Ltd. & 2 Ors. Vs Mr. Sasitharan Ramaswamy, Liquidator of India Techs Ltd.	Dr. KS Ravichandran, PCS Ms. Manjula Devi	M/s Ramalingam & Associates
48	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors.	Mr. Ravi Rajagopalan	
49	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesht-R1-R4 Ms. R Apoorva-R5-R7 Mr. Praveen Kumar R10
50	TA (AT) No.12/2022 (CA (AT) No. 259/2018	M Chandraprabha & 2 Ors. Vs Smt. M. Leela & 11 Ors. WITH	Mr. Sachin Priya Daniel	Mr. Aman Nalina R1- R4 Mr. Pranav V Shankar
51	TA (AT) 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs Smt. M. Leela & 10 Ors. WITH	Mr. Sachin Priya Daniel	Mr. Aman Nalina Lingesht-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
52	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018)	Mr. M. Nagaraj Vs Smt. M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht-R1-R4 Mr. Sachin Priya Daniel- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar

53	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	Mr. O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh- R1-R4 Mr. Praveen Kumar R9
54	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs Smt. M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Pranav V Shankar
55	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs Smt. M. Leela & 8 Ors.	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Sachin Priya Daniel - R7-R9 Mr. Pranav V Shankar
56	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad, PCS
57	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors. Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5
58	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
59	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
60	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana

61	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
62	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
63	Comp App (AT) (CH) (Ins) No.280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
64	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No.806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
65	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No.898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
66	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar- R2

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh case)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 274/2024	GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd.	Mr. Thriyambak J Kannan	Mr. Pradyumna L Narasimha For Caveator

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500